Members' Legislative Business.

श्रो सुरेग्द्रजीत जिह ग्रहलुवास्त्रियाः में विधेयक को पुरःस्थापित करता हूं।

THE PROHIBITION BILL, 1992

THE VICE-CHAIRMAN (SHRI M.A.

BABY): After 5 o'clock you will be given an

opportunity. Now we will take up Private

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for total prohibition and for matters connected therewith.

The question was put and the motion was adopted.

DR. NARREDDY THULASI REDDY : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Shri Satya Prakash Malaviya. Not here. Shri S.S. Ahluwalia.

THE HANDLOOM WEAVERS (WEL-FARE) BILL, 1992

श्री सुरेग्द्रकील लिह शहलुवास्तियाः मैं प्रस्ताव करता हूं कि देश में हथकरषा बुनकरों द्वारा किए जाने वाले कतिपथ कल्याण-कारी उपायों ग्रीर तत्संबंधी मामलों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की मनुमति वी जाए ।

The question was put and the motion was adopted.

भी सुरैकाचीत सिंह ग्रहलुवालियाः मैं विश्वेषक को पुरःस्थापित करता हूं।

THE BACKWARD AREAS DEVE-LOPMENT AUTHORITY BILL, 1992

श्री सुरेन्द्रजीत सिंह शहनुवालिया (बिहार): मैं प्रस्तान करता हूं कि देश के शार्थिक श्रीर मैंक्षिक दृष्टि से पिछड़े क्षेत्रों के समग्र विकास के लिए एक स्वायन्त प्राधिकरण की स्थापना करने श्रीर तत्संसवन्त विषयों का स्पबंध करने वाले विधेयक की पुरःस्थापित करने की सनुमति दी जाए।

The question was put and the motion was adopted.

THE CONSTITUTION (AMEND-MENT) BILL, 1992

{to amend articles 343, 348 etc.}

श्री सुरेन्द्रजीत तिह सहस् वास्तियाः में प्रस्ताव करता हं कि भारत के संविधान का स्रोर संशोधन करने वाले विधेयक को पुरः स्थापित करने की सनुमति दी जाए।

The question was put and the motion was adopted.

श्री **मुरेन्द्रजीत**िह श्रहलुवासियाः मैं विधेयक को पुरःस्थापित करता हूं।

THE CONSTITUTION (AMEND-MENT) BILL, 1992

(to amend article 16)

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI : Sir, 1 introduce the Bill.

THE TOURISM PROMOTION BILL, 1992

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill to provide for the promotion of tourism to attract more foreign tourists in the country and for matters connected therewith.

The question v, as put and the motion was adopted.

SHRI SURESH PACHOURI : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY): The Constitution (Amendment) Bill, 1992 (to amend article 77) will be taken up for introduction later.